

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 13699/2018

JAGAN LAL & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

Date : 05-03-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.R. SHAH
[IN CHAMBER]

For Petitioner(s) Mr. Sudarshan Rajan, Adv.
Mr. Vijay Kumar Sharma, Adv.
Mr. Mahesh Kumar, Adv.
Mr. K. B. Sounder Rajan, AOR

For Respondent(s) Mr. Shishir Kumar Saxena, Adv.
Mr. Praveen Swarup, AOR

UPON hearing the counsel the Court made the following
O R D E R

At the request of learned counsel appearing for Shri Praveen Swarup, learned counsel, two weeks' time is granted to Shri Praveen Swarup to file Vakalatnama and Memo of appearance on behalf of Respondent Nos. 2 to 7, failing which his name shall not be shown as appearing on behalf of Respondent Nos. 2 to 7 and the counter affidavit filed, shall not be considered.

At the request of learned counsel for the petitioners, Registry is directed to issue fresh notice upon Respondent Nos. 8 to 12, returnable within four weeks.

Dasti, in addition, is also permitted.

(RAJNI MUKHI)
SENIOR PERSONAL ASSISTANT

(KAILASH CHANDER)
ASSISTANT REGISTRAR